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☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Fax no. 28032381

Name of Hearing Officer

:

SHRI. G.L VERMA

(DEPUTY REGISTRAR)

Date: 09/05/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	521215	T-4424/94715	M/S. S.K. TOBACCO INDS. V/S. M/S. GANDHI TOBACCO CO.	M/S. S.K. TOBACCO INDS. V/S. M/S. VIDHANI TRADE MARK CO.
2	745637	161051	M/S. TRIPURARI THREADS. V/S. M/S. HIMALYA TRADING CO.	M/S. DELHI REGISTRATION SERVICE. V/S M/S. THE CALCUTTA TRADE MARK CO. (DELHI).
3	645376	161129	M/S. HACHETTE FILIPACCHI PRESSE. V/S. M/S. HINDUSTAN LEVER LTD.	M/S. REMFRY & SAGAR V/S. M/S. ANAND & ANAND.
4	459797	T-2355/57535	M/S. NARENDRA SOOT GOAL FACTORY. V/S. M/S. HERO CYCLES LTD.	SHRI P.K. ARORA (ADV) V/S. M/S. WORLDWIDE REGN SERVICE.
5	687506	151858	SHRI SATISH KUMAR. V/S. M/S. NEW METAL WORK.	M/S. KULDIP & ASSOCIATES. V/S. M/S. BAJAJ REGN SERVICE.
6	595717	DEL-T-2333/57474	M/S. NATIONAL ADHESIVES. V/S. M/S. NITA PLASTIC.	M/S. CAPITAL RGN SERIVCE. V/S. M/S. M.P. MIRCHANDANI CO (MUMBAI).
7	595717	DEL-T-2332/57473	M/S. NATIONAL ADHESIVES. V/S. M/S. ANCHOR ELECTRICALS & ELECTRONICS. PVT LTD.	M/S. CAPITAL RGN SERIVCE. V/S. M/S. M.P. MIRCHANDANI CO (MUMBAI).
8	420124	RECT-DEL-TR-19/51590	M/S. VEENA HOSIERY HOUSE. V/S. M/S. S.N. HOSIERY.	M/S. INDIAN TRADE MARK CO. V/S. D. SEN & CO.(KOLKATTA)



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Name of Hearing Officer

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SHRI G.L.VERMA
(DEPUTY REGISTRAR)

Date: 16/05/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	2067957	789517	M/S ARENA PHARMACEUTICALS v/s M/S AGLOWMED LIMITED	K & S PARTNERS, DELHI V/S VISHES & ASSOCIATES, MUMBAI (Hearing on publication of mark opposed)
2	676197	153395	M/S J.K.INDUSTRIES LTD. v/s M/S EURKA FORBES LIMITED	L.S.DAVAR & CO.,DELHI V/S SURESH & CO.,MUMBAI (Hearing on withdrawal request)
3	1277152	203343	M/S ROYAL AIRWAYS LIMITED v/s M/S TATA MOTORS LIMITED	K & S PARTNERS, DELHI V/S DSK LEGAL,DELHI (Hearing on TM-16)



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SHRI. G.L VERMA
(DEPUTY REGISTRAR)

Date: 17/05/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	596514	T-3727	M/S. RINKU RUBBER INDUSTRIES. V/S. M/S. BATA INDIA LTD.	P.K. ARORA (ADV) V/S S. MAJUMDAR & CO.
2	594866	DEL-T-2574/58150	M/S. MODERN DAIRY LTD. V/S M/S. THREE-N- PRODUCTS PVT. LTD.	M/S. L.S.DAVAR & CO. V/S M/S. DELHI TRADE MARK CO.
3	594250	DELT-2718	M/S. VICTOR ELECTRODES PVT LTD. V/S M/S. ANCHOR ELECTRICALS & ELECTRONICS PVT LTD.	M/S. MADAMSER & CO. V/S. M/S. M.P. MIRCHANDANI & CO.
4	593523	DEL-T-4281/82608	M/S. SONKA PUBLICATIONS (INDIA) PVT. LTD. V/S M/S. SUMAN PRAKASHAN PVT LTD.	M/S. THE ACME CO. V/S M/S. AMARJIT & ASSOCIATES.
5	590381	DEL-T-2038/56424	M/S. P.S. KALSI AND SONS. V/S. M/S. KALSI METAL WORKS.	M/S. INDIAN TRADE MARKS CO. V/S. M/S. AMARJIT & ASSOCIATES.



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Name of Hearing Officer

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**SHRI. G.L VERMA
(DEPUTY REGISTRAR)**

Date: 23/05/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	605568	T-4421/94712	M/S. SUPER KING AUTO SALES. V/S. M/S. INTERNATIONAL AGENCIES.	M/S. MAHTTA & CO. V/S. M/S. CAPITAL REGISTRATION SERVICE.
2	605104	T-3476/60833	M/S. AMERICAN AIRLINES INC. V/S. M/S. ADVANTAGE STUDIO PVT LTD.	M/S. LUTHRA & LUTHRA LAW OFFICES. V/S M/S. DELHI TRADE MARK CO.
3	605094	DEL-T-3562	M/S. AMERICAN AIRLINES INC. V/S. M/S. GOODWILL PRINTERS.	M/S. LUTHRA & LUTHRA LAW OFFICES. V/S. M/S. DELHI TRADE MARK CO.
4	605094	DEL-T-3502/60905	M/S. AMERICAN AIRLINES INC. V/S. M/S. GOODWILL PRINTERS.	M/S. LUTHRA & LUTHRA LAW OFFICES. V/S M/S. PARAMOUNT TRADE MARKS CO.
5	603868	DEL-T-3342/60495	M/S. SHRIRAM PISTON AND RINGS LTD. V/S. M/S. USHA INTERNATIONAL LTD.	M/S. THE ACME CO. V/S. M/S. USHA INTERNATIONAL LTD.
6	603858	DEL-T-3388/60577	M/S. H.P. BULMAR LTD. V/S. M/S. SOM DISTILLERIES & BREWERIES LTD.	M/S. REMFRY & SAGAR. V/S. M/S. MALHOTRA & MALHOTRA
7	602811	DEL-T-3028/59529	M/S. KOCHAR BROTHERS RICE MILLS. V/S. M/S. SHREE DAMODAR OIL MILLS.	M/S. KOCHAR BROTHERS RICE MILLS. V/S. M/S. Y.J. TRIVEDI & CO.

8	602811	DEL-T- 2912/59079	M/S. KOCHAR BROTHERS RICE MILLS. V/S M/S. BHARAT INDUSTRIAL ENTERPRISES LTD	M/S. KOCHAR BROTHERS RICE MILLS. V/S. M/S. AMBICA REGISTRATION SERVICE.
9	602014	DEL-T- 2010/56364	M/S. GROVER MECHANICAL WORKS. V/S. M/S. BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT.	M/S. VIDHANI TRADE MARK CO. V/S. M/S. L.S. DAVAR & CO.
10	601475	DEL-T- 3398/60593	M/S. MUKUR PHARMACEUTICAL CO PVT LTD. V/S. M/S. THE BOOTS COMPANY PLC.	M/S. THE ACME CO. V/S. M/S. DEPENNING & DEPENNING.



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 01/05/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	652979	155785	M/S. MAX SWITCHGEAR PVT LTD. V/S. M/S. HOME BOX OFFICE , INC.	M/S. MADAMSER & CO. (DELHI). V/S. M/S. LALL & SETHI (DELHI).
2	558929	DEL-T-178037	M/S. DURGA TRADING. V/S. M/S. NAGAD NARYAN PAN HOUSE.	M/S. ROMESH CHADHA & CO. (U.P.) V/S. M/S. Y.J. TRIVEDI & CO. (GUJRAT).
3	724707	137979	M/S. SHILPA METAL INDUSTRIES. V/S. M/S. BANSAL STEELS.	MAHTTA & CO V/S. M/S. ARORA REGISTRATION SERVICE. (PUNJAB).
4	746146	T-4106/63779	M/S. SAMRAT PLYWOOD LTD. V/S. M/S. ASHOKA ENTERPRISES.	M/S. MADAMSER & CO. (DELHI). V/S M/S. ARORA REGISTRATION SERVICE. (PUNJAB).
5	701407	151877	SHRI. KEWAL KRISHAN KUMAR. V/S M/S. SAKTHI SUGARS LTD.	M/S. WORLDWIDE REGN. BUREAU.(DELHI). V/S M/S. MOHAN ASSOCIATES (CHENNAI).
6	742799	DEL-T-5090	M/S. TITAN OOLYETHYLENE (MALAYSIA). V/S M/S. TITAN INDUSTRIES LTD.	M/S. REMFRY & SAGAR. V/S. MR. V. GOPALAKRISHNA (ADV)
7	735182	210256	MR. DILDAR HUSSAIN V/S. M/S. JAHANGIR BIRI FACTORY PVT LTD.	M/S. DELHI REGISTRATION SERVICE. V/S. M/S. AGGARWAL ASSOCIATES. (DELHI).

8	669749	131451	M/S. MOHAN OIL & SOAP MILLS. V/S. M/S. NIRMA INDUSTRIES LTD.	M/S. AMBIKA REGISTRATION SERVICE. V/S. M/S. R.K. DEWAN & CO. (MUMBAI).
9	547162	DEL-T-1850/55779	M/S. MAHVIR SPINNING MILLS LTD. V/S. M/S. JAYANA YARN TRADERS.	M/S. KULDIP & ASSOCIATES. (DELHI). V/S M/S. RECTOR COMPANY. (DELHI).
10	807054	169138	M/S. KAMLA KANT & CO. V/S M/S. MOTHER DIARY FRUIT & VEGETABLE PVT LTD.	M/S. APEX CO. (DELHI). V/S. M/S. ANAND & ANAND.(DELHI).
11	701070	DEL-T-2938/59141	M/S. MOREPEN LABORATORIES PVT LTD. V/S. SCHERING CORPORATION.	M/S. ASHOKA TRADE MARK CO. (DELHI). V/S. M/S. CRAWFORD BAYLEY & CO. (MUMBAI).
12	863619	162748	M/S. VALLABH YARNS PVT LTD. V/S. M/S. METROPOLITAN TRADING CO. .	M/S. MAHTTA & CO. (LUDHIANA) V/S. M/S. WORLDWIDE REGISTRATION SERVICE. (DELHI).
13	746487	178825	M/S. LEAN AUTO PRODUCTS. V/S. M/S. J.M.P MANUFACTURING CO.	M/S. MAHTTA & CO. PB. V/S. M/S. S.HANDA & CO.
14	855798	155722	M/S. VIDEOTEX INTL PVT LTD. V/S. M/S. SKYWORKS SOLUTION INC.	M/S. MAHTTA & CO. (PB) V/S. M/S. LALL & SETHI. (DELHI)
15	593324	T-4514/97253	M/S. AZAD BOOK CENTRE V/S. M/S. AMRIT BANASPATI CO. LTD.	M/S. MAHTTA & CO. (PB) V/S. M/S. AMARJIT & ASSOCIATES. (DELHI).



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Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date: 02/05/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	533058	DEL-T-13/50032	M/S. S.B. BROTHERS. V/S. M/S. SILKO SILK MILLS.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. M/S. R.K. DEWAN & CO. (MUMBAI).
2	837190	156547	M/S. PRAGATI RUBBER MILLS. V/S. M/S. PARAGON RUBBER INDUSTRIES.	M/S. ARJUN T. BHAGAT & CO. V/S M/S. ARORA REGISTRATION SERIVCE.
3	575478	DT-4500/94484	M/S. BAVTREX EXPORT AND IMPORT GMBH. V/S. M/S. GTC INDUSTRIES LTD.	M/S. ANNAD & ANAND (DELHI). V/S. M/S. R.K. DEWAN & CO. (MUMBAI).
4	591853	DEL-T-2417/57687	M/S. JAI BHARAT RICE & GENERAL MILLS. V/S. M/S. NARANG IMPEX PVT LTD.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. M/S. AMARJIT & ASSCIATES. (DELHI)
5	804693	112663	M/S. PARKASH BRASSWARE INDUSTRIES. V/S. M/S. PARBHAT SALES CORP.	M/S. MADAMSER & CO. (DELHI) V/S M/S. PURI TRADE MARKS CO.(PB)
6	852014	155013	M/S. K.R. INDUSTRIES. V/S. M/S. RAMDEV EXPORT.	M/S. MAHTTA & CO. (PB) V/S. M/S. RAMDEV EXPORTS (AHMEDABAD.)
7	674361	DEL-T-2414/57693	M/S. INDER SALES CORPN. V/S. M/S. ESS ESS KAY ENGINEERING CO. LTD.	M/S. S. HANDA & CO. V/S. M/S. INDIAN TRADE MARKS CO. (DELHI).
8	673264	DEL-T-	M/S. DEEPAK INDUSTRIES.	MR. PAWAN KUMAR (DELHI).

		3139/60021	V/S. M/S. AGGARWAL RUBBER MILLS.	V/S. M/S. ARORA REGISTRATION SERVICE.(PB)
9	757587	DEL-T- 5017/105954	M/S. BALDEV RAJ MALHOTRA WEAVING FACTORY. V/S. M/S. CLASSIC FASHION WEARS.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. SHRI P.K. ARORA . (ADV)(AGRA)
10	803987	165672	M/S, GRACE FOODS LTD. V/S. M/S. RADHIKA FOOD PRODUCTS.	M/S. ANNAD & ANAND (DELHI). V/S M/S. ARORA REGISTRATION SERVICE.(PB)
11	808960	128426	M/S. SACHDEVA & SONS RICE MILLS LTD. V/S. M/S. BHARAT TRADING CO.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. M/S. DELHI REGISTRATION SERVICE (DELHI).



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Name of Hearing Officer

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DR. B.C.RATHORE

(DEPUTY REGISTRAR)

Date: 09/05/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1252034	196482	M/S Gleneagles International Pte Ltd.,London v/s M/S Diageo Plc, Singapore	Amarjit & Associates,Delhi v/s Lall & Sethi, Delhi (Misc. Hearing)
2	763788	131309	M/S G.S.SALES CORPORATION, LUDHIANA	MADAMSER & CO. FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001 (Hearing on TM-5)
3	766785	138007	M/S Paragon Rubber Industries, Bangalore	V. GOPALAKRISHNA, 'SOUJANYA' #88,23 RD CROSS, 3 RD BLOCK(EAST), BANGALORE-560011 (Hearing on TM-5)
4	710519	4817/96829	THE H.D.LEE COMPANY, INC, USA	M/S. AZB & PARTNERS. (Hearing on TM-5)
5	711326	138100	WHITE CONSOLIDATED INDUSTRIES,INC., USA	REMFY & SAGAR,GURGAON, NCR (Hearing on TM-5)
6	959994	129538	SUPER CASSETTES INDUSTRIES LTD, U.P.	R.K.DEWAN & COMPANY, MUMBAI (Hearing on TM-5)
7	584168	DEL-T-55799	M/S. NARENDRA PRODUCTS. V/S SHIV KUMAR SHANKARRAO THAKUR, SHRIPAD SHANKARRRAO THAKUR, GRISH SHANKARRAOTHAKUR, DATTATREYA SHANKARRAO THAKUR, SMT. KALAVATIBAI SHANKARRAO THAKUR,	M/S. DELHI TRADE MARK CO. V/S. M/S. KANE & CO.



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Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 31/05/2013

Time: 11:00 AM.

Hearing on tm-16, withdrawal
requests, tm-6, show cause.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1387598	722174	M/S. ECLIPSER PHARMACEUTICALS. V/s. M/S. LUPIN LIMITED.	SURAJ AGGARWAL (ADV). AND RAHUL RAJPUT (ADV). V/S. M/S. INDIA LAW SERVICE.
2	1047438	2110496	M/S. ZLB BIOPLASMA AG. V/S. M/S. ZENITH HEALTH CARE LTD.	M/S. ANAND & ANAND. V/S. M/S. TRADESAFE.
3	695799	160955	M/S. JAGUAR CARS LTD. V/S. M/S. MANUFACTURE DES MONTRESS JAGUAR S.A.	M/S. ANAND & ANAND. V/S. M/S. D.P. AHUJA & CO.
4	1538410	767595	M/S. TIRUPATI FOOD INDUSTRIES. V/S. M/S. BUHLER SORTEX LTD.	M/S. MANCHANDA ASSOCIATES. V/S M/S DEPENNING & DEPENNING.
5	1538411	767596	M/S. TIRUPATI FOOD INDUSTRIES. V/S. M/S. BUHLER SORTEX LTD.	M/S. MANCHANDA ASSOCIATES. V/S M/S DEPENNING & DEPENNING.
6	1538409	767594	M/S. TIRUPATI FOOD INDUSTRIES. V/S. M/S. BUHLER SORTEX LTD.	M/S. MANCHANDA ASSOCIATES. V/S M/S DEPENNING & DEPENNING.

